

Shri Achar: Is the Government considering the question of sending a delegation of coffee interests to foreign countries to explore new markets?

Shri Kanungo: Our portion of the export is only 0.27 per cent of the world market. So, there is no point in sending a delegation.

River Feni

*1530. **Shri Bangshi Thakur:** Will the Prime Minister be pleased to state:

(a) whether any agreement has been reached between India and Pakistan regarding river Feni; and

(b) if so, the details of the agreement?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) No, Sir.

(b) Does not arise.

Shri Bangshi Thakur: Is it not a fact that during Maharaja's rule Tripura was enjoying the right over the river Feni in matters of export, import navigation, fishing etc. and the only condition was that the duties on exports, either from Tripura State or from Chittagong Hill Tracts should be divided between Tripura Government and British Government in the ratio of 10 annas and 6 annas in the rupee respectively? Does it exist even now? If not, why not?

Shrimati Lakshmi Menon: This question relates to an agreement regarding the boundary. This has nothing to do with export, import or price.

Shri C. K. Bhattacharyya: The question is whether the Government of India is maintaining the rights that were enjoyed by the Tripura State over this river.

Shrimati Lakshmi Menon: That is the matter under dispute. That was the boundary before the partition. Midstream was regarded as the boundary between Chittagong Hill Tracts and Tripura. We claim midstream as

the boundary, whereas the Pakistan Government claims that the whole river is the boundary.

Shri Bangshi Thakur: Was not that right being enjoyed by the Maharaja from time immemorial?

Shrimati Lakshmi Menon: That is exactly what we say. But the Pakistan Government does not admit it

प्रधान मंत्री की तिब्बत यात्रा

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*१५३३ { श्री भक्त दर्शन :
श्री रघुनाथ सिंह :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चीनी गणराज्य की सरकार ने उन्हें तिब्बत घाने का निमंत्रण दिया है ; और

(ख) यदि हा, तो क्या यह निमंत्रण स्वीकार कर लिया गया है ?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes.

(b) Yes. But the date for the visit to Tibet has not been fixed as yet.

श्री भक्त दर्शन : क्या तिब्बत यात्रा में केवल लामा जाने का निमंत्रण मिला है या कैलाश मानसरोवर तथा तिब्बत के दूसरे भागों में भी जाने का विचार है ?

प्रधान मंत्री तथा बहोदशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : इस मिलमिले में कैलाश मानसरोवर की कोई चर्चा नहीं हुई है।

श्री भक्त दर्शन : अभी कुछ दिनों पहले प्रधान मंत्री जी ने एक पत्रकार सम्मेलन अर्थात् प्रेस कांफरेंस में यह बताया था कि इस देश के कार्य भार में वे कुछ ग्रिथिन हो रहे हैं। मैं जानना चाहता हूँ कि क्या तिब्बत यात्रा का एक उद्देश्य यह भी है कि भारत की गर्मी से बच कर तिब्बत की ठंड में जा कर कुछ दिन विश्राम किया जाय ?

Shri Panigrahi: May I know whether there is any proposal for our Prime Minister paying a visit to Sikkim and Bhutan on his way to Tibet?

Shri Jawaharlal Nehru: I do not quite understand the question. Sikkim is not a foreign country. I sometimes go there. I was there too once before. Obviously, when I go to Tibet, if I go by road, the only way is by Sikkim. It is on the way. So far as Bhutan is concerned, I have had for the last four years an invitation from the Maharaja to go there and I very much like to go there. But the journey takes much longer than the tour round the globe by air. It takes so much time because there are no roads and no air fields. It will take at least three weeks to go there and come back, without going into the far interior. I am unable to find that time. I hope to go there one day.

श्री बजरज सिंह : तिब्बत यात्रा में कितने दिन ठहरने का कार्य क्रम बनाया गया है ?

श्री जवाहरलाल नेहरू : कोई कार्यक्रम नहीं बना है, लेकिन खयाल था कि शायद सात आठ या दस दिन वहाँ लग जायें ।

Handicrafts in Himachal Pradesh

*1536. **Shri Daljit Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government of India have a proposal to extend any financial aid to Himachal Pradesh for the development of Handicrafts during the Second Five Year Plan; and

(b) if so, the total money proposed to be allotted in this regard during the same period?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir

(b) An amount of Rs. 3 lakhs has been allotted to Himachal Pradesh for this purpose.

Shri Daljit Singh: May I know the details of the scheme for development of handicrafts in Himachal Pradesh?

Shri Manubhai Shah: The schemes are for basket-ware, potteries, wood work etc. There are very many difficulties. So far as our experience goes, it will be correct to say that the pace of development of handicrafts in Himachal Pradesh is not as fast as we desire it to be.

Allotment of Flats in Jungpura

*1538. **Shri Yajnik:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether Government have received representations from the local Shopkeepers Association against allotting some flats built on the shops in the Jungpura Extension to persons other than shopkeepers;

(b) how many of these flats have been allotted to such persons;

(c) how many flats still remain to be allotted; and

(d) whether these flats will be allotted to the owners of the shops on which they are built?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Yes.

(b) Only two.

(c) Eleven.

(d) The flats will be allotted to such allottees of the shops below as have either no residential accommodation allotted to them or if they have been already allotted some residential accommodation elsewhere are prepared to surrender it.

Shri Yajnik: May I know if the occupant of one of the shops, who has not been given the flat above it, has a very large family of about thirteen persons, while the person, who has been given the flat above that shop,